

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:201

ANSWERED ON:13.03.2012

CIRCULATION OF FAKE CURRENCY NOTES

Lal Shri Kirodi ;M.Thambidurai Dr. ;Thomas Shri P. T.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the circulation of Fake Indian Currency Notes (FICN) have been reported from many parts of the country including Delhi;
- (b) if so, the details of such cases reported during each of the last three years and the current year, State-wise;
- (c) whether the National Investigation Agency has investigated these cases and probed its link with terrorist outfits;
- (d) if so, the details thereof; and
- (e) the details of the action taken by the Government to prevent the circulation of fake currency notes in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & b): Yes Madam. The details of such cases of seizures and recoveries of fake currency during the last 03 years i.e. 2009, 2010 & 2011 statewise is at Annexure – A.

(c) & d): Yes Madam. NIA has investigated 06 of such cases, out of which, charge sheet has been filed in two cases.

(e): To address the multi-dimensional aspects of the FICN menace, several agencies such as the RBI, the Ministry of Finance, Ministry of Home Affairs, Security and Intelligence Agencies of the Centre and States, Central Bureau of Investigation (CBI) etc., are working in tandem to thwart the illegal activities related to FICNs. The work of these agencies are periodically reviewed by a nodal group set up for this purpose.

Further, one special FICN Coordination Group (FCORD) has been formed in MHA to share the intelligence/information amongst the different security agencies of State/Centre to counter the menace of circulation of Fake Currency within the country.

NIA has been empowered by the National Investigation Agency Act to investigate and prosecute such offences. The Government has also constituted a Terror Funding and Fake Currency Cell in National Investigation Agency (NIA) in 2010 to focus on investigation of Terror Funding and Fake Currency Cases. The security features in the High Value currency notes are being constantly upgraded. RBI has also strengthened the mechanism for detection of counterfeit notes by the Banks.